

**ALLEGED MALPRACTICES IN PARISHAD COOPERATIVE BANK LTD., NEW DELHI**

2492. SHRI ANAND RATNA MAURYA : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 3372 on March. 18. 1993 and state :

(a) the progress made so far by the Delhi Police regarding investigation into the matter relating to cases of criminal breach of trust by the management of Parishad Co-operative Bank Ltd., New Delhi;

(b) the number of persons arrested so far and the action taken against them; and

(c) the steps taken by the Delhi Police to make sure that the payments against the pay orders issued by the above mentioned bank is made to avoid inconvenience being faced by the persons who have deposited their hard-earned money in the said Bank ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED) : (a) : During the course of investigation of the cases registered at Police Station Karol Bagh, the police has obtained the record of the Bank and the list of the debtors of the Bank, examined copies of necessary documents and recorded statements of the Ex-Chairman, Bank Manager and Accountant. They have also arrested the Manager of the Bank.

(b) : One.

(c) : The newly appointed Chairman and other members of the Management of the Bank have been suitably advised in this regard by Delhi Police.

**FIRE IN OIL REFINERIES**

2493. SHRI VIJAY NAVAL PATIL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the details of cases of fire reported in the oil refineries and off-shore installatons during the last one year;

(b) the reasons therefor;

(c) the financial losses suffered as a result thereof; and

(d) the precautionary measures taken to prevent fire accidents?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) (a) to (c) : Between 1st July, 1992 and 30th June, 1993, six major fires in oil refineries and one major fire in offshore installation had occurred. As per the existing circular of the Oil Industry Safety Directorate, a major fire is defined as a fire which results in a loss of Rs. 5 lakhs or more, and/or which results in fatality and/or results in the loss of more than 500 man hours and/or results in plant shut down. The details of such major fire, both in the refinery and in the offshore installations, during the above period is as follows :—

	Name of the Refinery	Date of incident	Details of incident	Financial loss (Rs. lakhs)
1.	HPCL Bombay Refinery	19-9-1992	Due to perforation in distillation column resulted into fire due to hot surface.	5.00
2.	HPCL Visakh Refinery	2-10-1992	While commissioning desalter safety valve, oil leaked from flange and caught fire due to hot surface.	12.00
3.	Mathura Refinery.	4-1-1993	Due to leakage of Hydrocarbons from a failed portion of pipeline of the main column bottom circuit of FCC Unit. Leaked H/C caught fire due to autoignition. FCC was shut down for 7 days.	35.00